

THURSDAY 27 JULY, 2017

11.30 A.M.

1. QUESTIONS

(a) STARRED QUESTIONS

Questions in Starred list (Corrected) to be orally answered.

(b) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the table.

2. CONGRATULATORY MOTIONS

1. CHANDRAKANT KAVLEKAR, Leader of Opposition to move the following:

“This House congratulates 12 years old Skating sensation Master Rudra Chaitanya Dalal resident of Quepem and student at King’s School Mugalli, Sao Jose De Areal, for setting record of 51 hours of non-stop relay skating of 816 kms at an event held at Shivganga Roller Skating Club Belgavi Karnataka .He has also collected various amazing records including featuring in the India Book of Records, Asia Book of Records, Best of India Records, Unique Book of Records thus bringing laurels to Goa”.

2. SHRI NILESH CABRAL, MLA to move the following:

“This House congratulates Master Anurag Mhamal for becoming First Goan Grandmaster in the International Chess Games thus bringing pride and glory to Goa”.

3. PAPERS TO BE LAID ON THE TABLE

1. SHRI MANOHAR PARRIKAR, Chief Minister to lay the Performance Budget 2017-18 in respect to the following Demand for Grant:
Director of Fisheries (Demand No. 66).

2.SHRI MANOHAR PARRIKAR, Chief Minister to the following Notifications are issued Under the Goa Excise Duty Act, 1964 (Act 5 of 1964).

The Goa Excise Duty Act, 1964 (Act 5 of 1964).

I) Notification No. 1/3/2017-Fin (R & C) dated 31/03/2017 published in the Official Gazette, Series-I No. 52 (Extraordinary No. 2) dated 31/03/2017.

II) Notification No. 1/2/2017-Fin. (R & C) dated 31/03/2017 published in the Official Gazette, Series-I No. 52 (Extraordinary No. 2) dated 31/03/2017.

3.SHRI RAMKRISHNA DHAVALIKAR, Minister for Transport to lay The Annual Report of Kadamba Transport Corporation Ltd for the year 2015 -2016.

4. SHRI JAYESH SALGAONKAR, Minister for Housing & RDA to lay The Goa Housing Board (Registration, Allotment and sale of tenements) (First Amendment) Rule, 2016.

4. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2017-18(DAY-4)

- Demand No. 45 - Archives & Archaeology
- Demand No. 46 - Museum
- Demand No. 52 - Labour
- Demand No. 60 - Employment
- Demand No. 65 - Animal Husbandry and Veterinary Services
- Demand No. 70 - Civil Supplies
- Demand No. 77 - River Navigation
- Demand No. 57 - Social Welfare
- Demand No. 76 - Electricity

5. GOVERNMENT BILLS-CONSIDERATION AND PASSING

1. Shri Manohar Parrikar, Chief Minister to move that The Goa Lokayukta (Amendment) Bill, 2017, be taken into consideration.

ALSO to move that the Bill be passed.

2. Shri Francisco D'Souza, Minister for Law to move that The Goa Members of Legislative Assembly (Removal of Disqualification) (Amendment) Bill, 2017 be taken into consideration.

ALSO to move that the Bill be passed.

**ASSEMBLY HALL
PORVORIM-GOA
26TH JULY,2017**

**N. B. SUBHEDAR
SECRETARY**